

**CP NO.11 (ND)/2010
RT No.20/2016**

Mr. Pawan Kumar

...Petitioner

Versus.

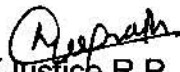
M/s Newtech Agro Products Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Gaurav Mankotia, Advocate for petitioner.

Mr. Arun Saxena, Advocate for respondents No.1 & 5 to 9.

Mr. Gaurav Mankotia, Advocate states that he has filed two extra copies of the Paper Book in the registry. Learned counsel for the petitioner has informed that petitioner No. 3 has since died and seeks time to file affidavit giving complete information in this regard. Let the same be filed within a week and copy of the same be sent by email to counsel opposite. The matter is adjourned to 14.12.2016 for arguments. In case the arguments are not concluded on 14.12.2016, the matter would be adjourned to 15.12.2016.


(Justice R.P. Nagrath)
Member(Judicial)

November 18, 2016

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